

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: JUDICIAL ACADEMY FOR THE STATES OF TELANGANA AND ANDHRA PRADESH, SECUNDERABAD – Training Programmes – Senior Civil Judges - Nomination of Newly promoted Fourteen (14) Senior Civil Judges who are allocated to the State of Telangana to participate in the **“XXVIII Orientation Course”** for a period of two weeks from 11.02.2019 (Monday) to 23.02.2019 (Saturday) both days inclusive at Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

- REF:**
1. High Court's Proceedings Roc.No.2326/2018-B.Spl., dated 18.08.2018.
 2. Order dated 10.12.2018 from the Under Secretary to the Government of India, Ministry of Personnel PG and Pension, Department of Personnel and Training, New Delhi.
 2. Letter ROC No.39/2019/JA-Sec'bad, dated 10.01.2019 from the Director, Judicial Academy, Secunderabad.

ORDER ROC.NO.386/2019-B.SPL. DATED: 11.02.2019

The High Court passed the following orders:

The following Fourteen (14) Senior Civil Judges who were promoted as Senior Civil Judge in the High Court's Proceedings 1st cited and allocated to the State of Telangana, mentioned in Column No.2, are hereby nominated to participate in the **“XXVIII Orientation Course”** for a period of two weeks from 11.02.2019 (Monday) to 23.02.2019 (Saturday) both days inclusive at Judicial Academy, Secunderabad and they are directed to handover charge of their post(s) to the officers mentioned in Column No.3, and proceed to attend the said Course and **to report at Judicial Academy at 8.30 a.m., on 11.02.2019 (Monday).**

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI P.RAJU, IX Addl. Senior Civil Judge, Rangareddy District.	VIII Addl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District
2.	SMT. P.LAKSHMI KUMARI, IX Addl. Chief Metropolitan Magistrate, Hyderabad.	VIII Addl. Chief Metropolitan Magistrate, Hyderabad.
3.	SMT. G.SUNITHA RAVINDER REDDY, I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Prl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District
4.	MS. C.PAVANI, II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	VII Addl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District
5.	SRI M.SATHISH KUMAR Addl. Senior Civil Judge, Karimnagar.	Senior Civil Judge, Siricilla, Karimnagar District.
6.	SMT. N.ROJA RAMANI, Prl. Senior Civil Judge, Nizamabad.	Senior Civil Judge, Bodhan, Nizamabad District.
7.	SMT. T.ANITHA, V Addl. Chief Metropolitan Magistrate, Hyderabad.	VI Addl. Chief Metropolitan Magistrate, Hyderabad.

8.	SRI MOHD. AFROZ AKTHAR, XII Addl. Chief Metropolitan Magistrate, Hyderabad.	XIV Addl. Chief Metropolitan Magistrate, Hyderabad.
9.	KUM. K.UMA DEVI, Senior Civil Judge, Jangaon, Warangal District.	III Addl. Senior Civil Judge, Warangal.
10.	SMT. B.APARNA DEVI, Senior Civil Judge, Miryalguda, Nalgonda District.	Senior Civil Judge, Nalgonda.
11.	SRI CH.PANCHAKSHARI, X Addl. Chief Metropolitan Magistrate, Secunderabad.	XXII Addl. Chief Metropolitan Magistrate, Secunderabad.
12.	SRI B.THIRUPATHI XVI Addl. Chief Metropolitan Magistrate, Hyderabad.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad.
13.	SMT. J.KAVITHA, Senior Civil Judge, Shadnagar, Mahabubnagar District.	Senior Civil Judge, Mahabubnagar.
14.	MISS. T.SUHASINI, Senior Civil Judge, Medak.	Senior Civil Judge, Siddipete, Medak District.

The Officers mentioned in Column No.3, will be in full additional charge of the post and also the post(s) for which the nominated officers are holding in full additional charge if any, during the period of absence of the above said officers who are nominated to participate in the XXVIII Orientation Course for two weeks from 11.02.2019 to 23.02.2019 at Judicial Academy, Secunderabad.

On return from the above said Orientation Course, the officers mentioned in Column Number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Training Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Judicial Academy, Secunderabad.
 2. The nominated officers are entitled only for actual journey time before reporting at Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

4-2-19

To:

1. The officers Concerned.
2. The incharge officers.
3. **The Registrar,** (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
4. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh Secunderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Ranga Reddy
 - b) Karimnagar
 - c) Nizamabad
 - d) Warangal
 - e) Nalgonda
 - f) Mahabubnagar
 - g) Medak at Sangareddy

7. The Pay and Accounts Officer, Hyderabad
8. **THE DISTRICT TREASURY OFFICERS :**
- a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Karimnagar c) Nizamabad d) Warangal
 - e) Nalgonda f) Mahabubnagar g) Medak at Sangareddy
9. **THE SUB-TREASURY OFFICERS :**
- a) Jangaon, Warangal District
 - b) Miryalguda, Nalgonda District
 - c) Shadnagar, Mahabubnagar District
 - d) Miryalguda, Nalgonda District
 - e) Medak, Medak District
10. **THE SECTION OFFICERS :**
- a) Special Officer Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget Section
- High Court for the state of telangana.
- + **Spare...**

